

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:14
ANSWERED ON:20.02.2001
MCD PARKING CONTRACTORS
V. VETRISLVAN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether many authorised MCD parking contractors are charging exorbitantly and harassing the people with the connivance of the police personnel;
- (b) if so, the number of such cases reported during the last one year; and
- (c) the action being taken against the erring police officials/MCD parking contractors?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a)&(b): The number of complaints of over-charging by contractors in the parking lots of Municipal Corporation of Delhi as received by Municipal Corporation of Delhi and Delhi Police are 12 and 3 respectively. However, no instance in which any police personnel was in league with a Contractors has come to the notice.

(c): While Municipal Corporation of Delhi have cancelled the contract in one case and imposed penalty for over-charging upon the contractor, the Delhi Police have registered cases against all the three contractors and arrested the accused persons.